

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 124, 125 & 282 / 2018 in CP (IB) No. 49/7/HDB//2017
NAME OF THE COMPANY	United Seamless Tubular Private Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. K. Sathish	Adv	9908011277	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANTOSH JADHAV Counsel for suspended Director	Adv.	9866605655	

V. Venkatachalam RP 8897784174

R. Raghunandan Rao - sr. Adv - For RP - 9966622805 -

D. Raju - Sr. Adv.

Margaret Thomas

H. Rajesh Kumar

Advocate for Deutsche Bank - 9000 292970

ORDER

IA 125 of 2018 is taken up for hearing. Heard the counsel for RP in part.
For continuation, list the matter on 04.09.2018.

Member (J)